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From,
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High Court of Jharkhand, Ranchi

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Letter No. JHC/CPC/185/2021
Dated 30.09.2021

To,
**All the Principal District & Sessions Judges
of the State of Jharkhand including
the Judicial Commissioner, Ranchi.**

Sub: Reg. providing hyperlink of Vidhi Sahitya Prakashan on the website.
Sir,

As directed, I am sharing herewith the link of Vidhi Sahitya Prakashan portal along with letter received from the Secretary, Ministry of Law & Justice, Legislative Department, Government of India regarding providing hyperlink of Vidhi Sahitya Prakashan (<http://legislative.gov.in/vidhi-sahitya>) on the website/portal and also disseminate information to all the concerned to promote the use of Hindi in the legal field.

Vidhi Sahitya Prakashan, is a Wing of Legislative Department, Ministry of Law & Justice, to promote and popularize use of largest speaking language Hindi in the field of Law. To achieve this object, this Prakashan is publishing three law journals, whereby reportable Judgments passed by Hon'ble Supreme Court of India and various High Courts in English language are published in Hindi which is also available on its website <http://legislative.gov.in/vidhi-sahitya>.

It is, therefore, requested from your goodself to kindly direct the concerned to provide hyperlink of Vidhi Sahitya Prakashan on District Court website and to circulate the information along with the hyperlink of Vidhi Sahitya Prakashan Portal to the Concerned District Bar Association for providing aforesaid hyperlink on their concerned website (if available) and also to disseminate information to all the concerned to promote the use of Hindi in the legal field.

With regards.

Yours faithfully

Rajeev Kumar Sinha
(Rajeev Kumar Sinha)
Central Project Coordinator

*Seen.
Circulate amongst all
the judicial offices including
Nodal officer, DACC for information
and needful along with President, District
Bar Association, Daltonganj.*

*P.D.J
01/10/21*

*Same
System to
upload on
website.
Registration
04-10-21*



GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
LEGISLATIVE DEPARTMENT

14 सितंबर, 2021

MR
GAY
CPC 30/09/2021

फा. सं. : 1(5)/2016-वि.सा.प्र.(का.)

हिन्दी दिवस की शुभकामनाएं

महोदय,

विधि साहित्य प्रकाशन, विधि और न्याय मंत्रालय के विधायी विभाग का एक खंड है। इस प्रकाशन की स्थापना वर्ष 1968 में, विधि के क्षेत्र में, सबसे अधिक बोली जाने वाली हिंदी भाषा के प्रयोग को बढ़ावा देने और उसका प्रचार-प्रसार करने के लिए की गई थी। यह प्रकाशन, इस उद्देश्य को पूरा करने के लिए तीन विधि पत्रिकाओं का प्रकाशन कर रहा है, जिनमें भारत के माननीय उच्चतम न्यायालय और विभिन्न उच्च न्यायालयों द्वारा अंग्रेजी भाषा में पारित प्रतिवेद्य (रिपोर्टेबल) निर्णयों को हिंदी में प्रकाशित किया जाता है। यह प्रकाशन, अधिनियमों के प्राधिकृत पाठ के द्विभाषी संस्करणों, भारत के संविधान, निर्वाचन मंत्रालय, विधि शब्दावली और हिंदी में विधि पाठ्य पुस्तकों आदि के लिए प्रदर्शनी-सह-विक्रय का आयोजन भी करता है। यह प्रकाशन उपर्युक्त तीन पत्रिकाओं को अपनी वेबसाइट <http://legislative.gov.in/vidhi-sahitya> पर भी होस्ट/अपलोड कर रहा है। यह भारत सरकार का एकमात्र ऐसा संगठन है, जो संविधान की भावना के अनुसार, विधि के क्षेत्र में हिंदी के संवर्धन और प्रचार-प्रसार में लगा हुआ है।

2. विधि साहित्य प्रकाशन ने, 'आजादी का अमृत महोत्सव' के समारोहों के अवसर पर, यह विनिश्चय किया है कि उसके पोर्टल (<http://legislative.gov.in/vidhi-sahitya>) पर उपलब्ध हिंदी की इन तीन पत्रिकाओं को 75 सप्ताह की अवधि के लिए 'आजादी का अमृत महोत्सव' समारोह के समापन तक नि:शुल्क रूप से पी.डी.एफ. प्ररूप में उपलब्ध कराया जाए। यह तब तक सभी विश्वविद्यालयों, विधि महाविद्यालयों, उच्च न्यायालयों, अधिकरणों, जिला न्यायालयों, विधिज सभों, विधिज परिषदों और इस देश के प्रत्येक नागरिक को, देश में सभी स्तरों पर विधिक शिक्षा प्रदान करने में हिंदी के प्रयोग को बढ़ावा देने और उसका संवर्धन करने के लिए उपलब्ध कराया जाएगा।

3. अतः, मेरा आपसे यह अनुरोध है कि आप अपने प्रतिष्ठित संस्थान के पोर्टल पर (<http://legislative.gov.in/vidhi-sahitya>) वेबसाइट का हार्डवेयर-लिंग उपलब्ध कराएं और साथ ही विधि के क्षेत्र में हिंदी के प्रयोग को बढ़ावा देने और सांविधानिक अधिदेश को पूरा करने में सहायता प्रदान करने के लिए इस जानकारी को संबंधित व्यक्तियों तथा प्रचार-प्रसार करें और संविधान में अनुष्ठापित इस उद्देश्य को पूरा करने में सहयोग दें।

सादर ।

आपका

अनूप कुमार मंदीरता

checked
C.P.C.
27.9.2021

संयुक्त सचिव
विधि-
अध्यापक विभाग
Secretary



भारत सरकार
विधि और न्याय विभाग
विशेष विभाग
GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
LEGISLATIVE DEPARTMENT

F. No.1(5)/2016-VSP(B)

14th Sept. 2021.

हिन्दी दिवस की शुभकामनाएं
BEST WISHES FOR HINDI DIWAS

Dear Sir,

Vidhi Sahitya Prakashan, is a Wing of Legislative Department, Ministry of Law & Justice. This Prakashan was established in the year 1968 to promote and popularize use of largest speaking language Hindi in the field of Law. To achieve this object, this Prakashan is publishing three law journals, whereby reportable judgements passed by Hon'ble Supreme Court of India and various High Courts in English language are published in Hindi. This Prakashan also organizes exhibitions-cum-sale of bilingual/diglot edition of Bare Acts, Constitution of India, Election Manual, Legal Glossary and Hindi Law Text books etc. This Department is also hosting/uploading the aforesaid three patrikas on its website <http://legislative.gov.in/vidhi-sahitya>. This is the only Government of India organization in India which is engaged in promoting and popularizing Hindi in legal field according to the spirit of the Constitution.

2. On the occasion of the celebrations of "Azadi Ka Amrit Mahotsav" Vidhi Sahitya Prakashan has decided to make available to the public, all three law journals in Hindi on its portal (<http://legislative.gov.in/vidhi-sahitya>) in PDF format only, free of cost for a period of 75 weeks till completion of the "Azadi Ka Amrit Mahotsav" celebrations. This link shall be made available to all the Universities, Law Colleges, High Courts, Tribunals, District Courts, Bar Associations, Bar Councils and each citizen of this country for popularizing and promoting the use of Hindi in imparting legal education at all levels in the country.

3. I am, therefore, to request you to kindly provide hyperlink to the website (<http://legislative.gov.in/vidhi-sahitya>) on the portal of your esteemed institution and also disseminate information to all the concerned to promote the use of Hindi in the legal field and help to achieve the constitutional mandate.

With kind regards,

Yours sincerely,


(Anoop Kumar Mendiratta)